

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 11th September, 2023

No.HC.VII-17/2023/9267/A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Lobsang Tenzin, an officer in Grade-I of Arunachal Pradesh Judicial Services, presently posted as District & Sessions Judge, Tezu, Lohit District, as Registrar Gauhati High Court, Itanagar Permanent Bench, Yupia, in his Grade Pay plus other allowances as admissible under the Rules, with effect from the date of assuming charge vice Shri Budi Habung elevated as Additional Judge, Gauhati High Court.

He will hand over charge of his court and office to Chief Judicial Magistrate cum Civil Judge (Sr. Div), Tezu, Lohit District

The transfer and posting of the the officer shall take effect from the date of oath taking of Shri Budi Habung as Additional Judge, Gauhati High Court.

By Order,
Sd/- Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/9268-9280/A. Dated 11.09.2023

Copy to:-

1. The Commissioner & Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar for information and necessary action.
2. The Accountant General (Audit), Arunachal Pradesh.
3. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
4. The District and Sessions Judge,
5. The Registrar cum Principal Secretary, to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Lobsang Tenzin, District & Sessions Judge, Tezu, Lohit District.
7. Chief Judicial Magistrate cum Civil Judge (Sr. Div), Tezu, Lohit District.


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8. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
9. The Joint Registrar (.....) Gauhati High Court, Guwahati
10. The Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
11. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
12. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

 11/09/23

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI